

National Company Law Tribunal

Allahabad Bench

C Appeal No 277/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2018

NAME OF THE COMPANY: M/s. Choice Inns and Motels Private Limited Vs. ROC, Kanpur

SECTION OF THE COMPANIES ACT: 252

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

C. APPEAL NO.277/ALD/2018

Ms. Monica Nanda, PCS for the appellant and Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur is present.

Appellant has filed this appeal U/s 252(3) of the Companies Act, 2013. Heard. Admitted. Let notice be issued on the Central Government through RD(NR), ROC and Income Tax Authorities. Appellant is directed to serve the notice to Sh. Krishna Agarwal, Sr. Standing Counsel, representing the Income Tax Department and file affidavit of service within seven days.

Counter affidavit may be filed within two weeks, after that, rejoinder, if any, may be filed within three weeks from today with a copy in advance to the opposite party.

List the matter on 19th September, 2018.

Dated:01.08.2018

**SAROJ RAJWARE
MEMBER (TECHNICAL)**

**V.P. SINGH,
MEMBER (JUDICIAL)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)